

PUNJAB VIDHAN SABHA SECRETARIAT  
(LEGISLATION BRANCH)

NOTICE

Under second proviso to Rule 16 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker has been pleased to call the Punjab Vidhan Sabha, which was adjourned sine-die on 22<sup>nd</sup> March, 2022, to meet at 10.00 A.M on Friday, the 1<sup>st</sup> April, 2022 in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh.

DATED CHANDIGARH:  
THE 31<sup>ST</sup> MARCH, 2022.

SURINDER PAL,  
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 19-LA-2022/ 3797, dated Chandigarh, the 31 March, 2022.

No. 19-LA-2022/ 3798, dated Chandigarh, the 31 March, 2022.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
4. the Principal Secretary to Governor, Punjab;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;

10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

*Rishi Sehgal*  
**UNDER SECRETARY,**  
for SECRETARY.